

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 13th June, 2016.
No.HC.XV.06/2016/115 /RV. Pending initiation of disciplinary proceeding, Shri Chinemchiba, Chief Judicial Magistrate, Mokokchung, Nagaland, is placed under suspension with immediate effect.

During the period of suspension, his headquarters shall be at Mokokchung.

By Order,
Sd/- Mir Alfaz Ali

REGISTRAR (VIGILANCE)

Memo No. HC.XV.06 /2016/ 115-A /RV., Date: 13.06.2016

1. The Secretary to the Govt. of Nagaland, Department of Justice & Law, Kohima, Pin -797001, for information.
2. The Accountant General, Nagaland, Kohima, Pin -797001, for information.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima, Nagaland, Pin. 797001, for information.
4. The District and Sessions Judge, Mokokchung, Nagaland, Pin -798601, for information.
5. Shri Chinemchiba, Chief Judicial Magistrate, Mokokchung, Nagaland, Pin-798601, for information. He will hand over charge to the District and Sessions Judge, Mokokchung, Nagaland, forthwith.
6. The Director, Printing and Stationery, Nagaland Government Press, Kohima, Nagaland, Pin -797001, with a request to publish this Notification in the Nagaland Gazette.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Treasury Officer, Mokokchung, Nagaland, Pin-798601, for information.
9. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Official Website of the Gauhati High Court.
10. The Private Secretary to Hon'ble Mr. Justice -----
Gauhati High Court, Guwahati.
11. The Administrative Officer (Judicial), Appointment Section/ Statement Section, Gauhati High Court, Guwahati.

AW 13/6/16
REGISTRAR (VIGILANCE)

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